

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15-07-2021 AT 2.30 P.M THROUGH VIDEO
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : CP(IB)/72(CHE)2021
IN

PETITION NUMBER : CP/280/IB/2018

NAME OF THE PETITIONER : Union Bank Of India

NAME OF THE RESPONDENTS : Nisha Purushothaman

UNDER SECTION : Sec 95 of IBC, 2016

ORDER

Learned Counsel Mr. M. Muthuperiasamy for the Applicant is present.

There is no representation for the Respondent.

The Applicant Counsel is permitted to take fresh notice to the Respondent and
file affidavit of service before next date of hearing.

List the matter on **24.08.2021** for appearance of the Respondent and hearing.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

sr

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(R. SUCHARITHA)
MEMBER (JUDICIAL)